

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3530
ANSWERED ON:10.12.2009
GAS SUPPLY AGREEMENT BETWEEN RIL AND RNRL
Lingam Shri P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

:

- (a) whether a copy of the gas supply agreement made between Reliance Industries Ltd., (RIL) and Reliance Natural Resources Ltd. (RNRL) was submitted to the Government;
- (b) if so, the details thereof;
- (c) whether this agreement was in compliance with the provisions of the production sharing contracts (PCS); and
- (d) if not, the reasons for not terminating the PSC ab-initio?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a) The block KG-DWN-98/3 was awarded to the consortium of Reliance Industries Limited (RIL) and NIKO Resources Limited. As per records available in the Ministry, no such agreement was received in the Ministry. However as per the Production Sharing Contract (PSC), there is no such provision which warrants the Contractor to submit any Gas Supply Agreement to the Government.
- (b) to (d) Do not arise in view of (a) above.